Declaration of Assets and Liabilities

Year 2020-21

I, Asim Kumar son/daughter/wife of Late Ram Bilash Kumar, aged 56 years, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Deputy Secretary give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self (As on 15.02.2021)	Spouse Name Sangeeta Kumari (As on 15.02.2021)	Dependent -1 N/A	Dependent- 2 N/A	Dependent-3 Etc. Name	
(i)	Cash	Rs. 18,000/-	Rs. 16,000/-	N/A	N/A	N/A	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BVM- Rs. 66,640/-	(1) Deposits in Banks Rs. 2,65,884/- (2) PPF in SBI Rajbhawan Rs. 14,14,372/-	N/A	N/A	N/A	
(iii)	Bonds, Debentures and Shares in companies	(1) Shares Rs. 60,6553/- (2) M.F. Rs. 3,27,722/-	Shares- Rs. 68,629/-	N/A	N/A	N/A	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	(i) LIC premium of sum assured Rs. 1,50,000/- (ii) NPS for Tier-I Holding Rs. 2,45,908/-	(i) LIC premium of sum Assured Rs. 4,75,000/- (ii) NPS for Tier-I Holding Rs. 2,45,528/-	N/A		N/A	
(v)	Motor Vehicles (details of make, etc.)	(1) Scooter (LML Vespa) Model-1995 (BR-1E-9807) Rs. 5000/- (2) Car (Tata Nexon) Model-2017 (BR-01DG-9666) Rs. 6,28,877/-	Car (Maruti Aulto LXI) Model-2010 (BR-1AZ-5100) Rs. 80,000/-	N/A	N/A	N/A	
(vi)	Jewellery (give details of weight and value)	30 Gram Gold Rs. 1,39,020/-	410 Gram Gold Rs. 18,99,940/- Silver coin- 97 Pieces Rs. 80,316/-	N/A	N/A	N/A	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	N/A	N/A	N/A	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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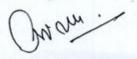
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^{*} Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. Description No.		Self	Spouse Name(S) Sangeeta Kumari	Dependent -1 Name	Depende nt-2 Name	Dependent-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	N/A	N/A	N/A	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	N/A		N/A	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	3485 sq.ft. land in which 1600 sq.ft. Single Story constructed residential building, bearing Khata No7, Kheshra-780 part, Thana No11, Mauja-Khajpura, Patna Purchase Value of Land Rs. 5,14,0002- (As on Year 2000) Building Construction Cost Rs. 9,60,000/- (As on Feb, 2004) CMP - Rs. 77,00,000/- (approx)	N/A	N/A	N/A	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Flat No. G1, R.D. Plaza, Mitra Compound Behind Alankar Place Boring Road, Thana No. 4, khata No 880, Plot No 136 & 137 (Part) -850 square feet CMP- Rs. 42,62,750/-	N/A	N/A	N/A	
(v)	Others (such as interest in property)	Part Share in Ancestral residential & Agricultural Land at Basudeopur P.S. Begusarai Muffasil, Dist Begusarai (Till date share not defined)	NIL	N/A	N/A	N/A	



(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a on 15.02.2021 (1) 23,90,472/- (2) 22,79,192/-		
(a)	(i) Loans from Banks	(1) Housing Loan from LIC, Housing, Patna as a Co- borrower with spouse (2) Education Loan from SBI, Main Branch			
	(ii) Loans from financial institutions		not a see a see		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL		
-	(f) Other dues, if any	NIL	NIL		
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 2,08,878/- Assessment Year 2020-21 PAN No. AEHPK3950N	NIL		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL		
1	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax	NIL	NIL		

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C. Personal Detail

GPF/CPF/PRAN	No.:-	PT:	PTS/BLA-183				- AN			
Gender	:-	M	M (M/F)							
Date of Birth	:-	0	2	1	2	1	9	6	4	(DD/MM/YYYY)
Class/Group		A		(A/B/0	C)			de		
Cadre		Administrative Cadre, Bihar Legislative Assembly								
									minis	trative Service,
Home District	Regusarai									

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..

Name of Employee:

Place: Patna Designation: Deputy Secretary

Date: 15-02-2021 Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.